

Website
JMC

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI**

ORDER

The following Additional Sessions Judges are hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of Police Districts of Delhi as mentioned below against their name, with effect from 1st June, 2022 to 9th June, 2022.

Sl. No.	Name of Judicial Officer	Name of Police Stations & Investigating Agencies	1 st Link Additional Sessions Judge	Date of Detention
1.	Sh. Arun Sukhija, ASJ-03	Geeta Colony Pandav Nagar Crime Branch & CAW Cell of East Police District. Cyber Police Station	Ms. Deepali Sharma, ASJ	01.06.2022 to 06.06.2022
	Sh. Rakesh Kumar Rampuri, ASJ (SFTC-RC)			07.06.2022 to 09.06.2022
2	Sh. Ajay Gupta, ASJ-05-cum-ASJ (Electricity)	Kalyanpuri Mayur Vihar Mandawali	Sh. Reeetesh Singh, ASJ / Spl. Judge NDPS	01.06.2022 to 07.06.2022
	Sh. Ravinder Singh, ASJ (POCSO)		Sh. Hasan Anzar, ASJ	08.06.2022 to 09.06.2022
3	Ms. Deepali Sharma, ASJ	Metro Yamuna Bank Railway Station Krishna Nagar Shakarapur Ghazipur	Sh. Arun Sukhija, ASJ-03 (01.06.2022 to 06.06.2022)	01.06.2022 to 09.06.2022
			Sh. Rakesh Kumar Rampuri, ASJ (SFTC-RC) (07.06.2022 to 09.06.2022)	
4	Sh. Reeetesh Singh, ASJ / Spl. Judge NDPS	Preet Vihar New Ashok Nagar Patparganj Laxmi Nagar Gandhi Nagar	Sh. Ajay Gupta, ASJ-05-cum-ASJ (Electricity)	01.06.2022 to 07.06.2022
	Sh. Hasan Anzar, ASJ		Sh. Rakesh Kumar Rampuri, ASJ (SFTC-RC)	08.06.2022 to 09.06.2022


(Deepak Jagotra)

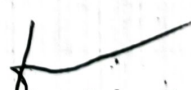
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

Dated 31/5/22

No. 3550-59 /Pr.D&SJ (East)/KKD/Delhi

Copy forwarded for information & Necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.
3. The Concerned Judicial Officers, East District, Karkardooma Courts, Delhi.
4. The Chief Prosecutor, East District, Karkardooma Courts, Delhi.
5. The Hony. Secretary, Bar Association, Karkardooma, Tis Hazari, Patiala House, Rohini, Dwarka, Rouse Avenue & Saket Courts, Delhi/New Delhi.
6. Administrative Officer (Judl.), Filing Section/Judicial Branch, Karkardooma Courts, Delhi.
7. In-Charge, Facilitation Centre, Karkardooma Courts, Delhi.
8. In-Charge, Lock-up, Karkardooma Courts, Delhi.
9. Website Committee, Tis Hazari Court/Karkardooma Courts, Delhi.
10. File Concerned.


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.